

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1401
TO BE ANSWERED ON 12th FEBRUARY, 2019

CRITERIA FOR SETTING UP OF GODOWNS

1401. SHRI T. RADHAKRISHNAN:
SHRI GAJANAN KIRTIKAR:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI S.R. VIJAYAKUMAR:
SHRI SUDHEER GUPTA:
KUNWAR HARIBANSH SINGH:
SHRI S. RAJENDRAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the criteria fixed by the Food Corporation of India (FCI) for setting up of godowns in the States;
- (b) whether some State Governments have requested the Union Government for setting up of godowns in their States, if so, the details thereof and the response of the Union Government thereto, State/ UT-wise;
- (c) whether the FCI has provided Hill transport subsidy to some States and if so, the details thereof;
- (d) whether the Hill transport subsidy is pending with the Union Government and if so, the details thereof and the reasons for the same, State/UT-wise; and
- (e) the corrective measures taken/ being taken by the Government to resolve and expedite the release of pending subsidy at the earliest?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (e): The requirement of storage capacity for foodgrains in States is assessed based on the procurement level, buffer stocks, requirement under Public Distribution System (PDS) and Other Welfare Schemes (OWS). Storage capacity assessment in the procuring States is based on highest stock levels in the last three years and in consuming States on the basis of 4 months requirement of under PDS and OWS.

The details of proposals received for construction of godowns and the action taken thereon is as given below:-

- i. The State Governments of Assam, Arunachal Pradesh, Manipur, Mizoram, Nagaland, Sikkim and Tripura have sent proposals for construction of storage godowns under Central Sector Scheme (Grant-in-aid). The details of funds released under Central Sector Scheme for construction of intermediate godowns from 01.04.2017 to 01.02.2019 are at Annexure-I.
- ii. Further, the State Government of Nagaland has sent a proposal to Food Corporation of India (FCI) for construction of 5,000 MT godown and the Government has conveyed its approval to FCI.
- iii. The State Governments of Punjab and Haryana had requested to construct godowns under Private Entrepreneurs Guarantee (PEG) Scheme. However, Government of India has decided to construct steel silos which are more scientific and a step towards modernization.

The details of Hill Transport Subsidy (HTS) provided to States/UTs are at Annexure-II. FCI conducts regular meetings with State Governments to expedite the release of payments

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE UNSTARRED QUESTION NO. 1401 DUE FOR ANSWER ON 12TH FEBRUARY, 2019 IN THE LOK SABHA

Details of funds released to the State Governments for construction of intermediate godowns from 01.04.2017 to 01.02.2019:

SL	State Government	Funds released (in Rs Cr)
1	Assam	9.57
2	Arunachal Pradesh	8.04
3	Nagaland	4.00
4	Sikkim	11.71
5	Tripura	4.88
6	Manipur	-
7	Mizoram	-
Total		38.20

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE UNSTARRED QUESTION NO. 1401 DUE FOR ANSWER ON 12TH FEBRUARY, 2019 IN THE LOK SABHA

Details of amount claimed and reimbursed under Hill Transport Subsidy (HTS) Scheme by various States/UTs are as under:

(in Rs Cr)

State/UT	Amount claimed	Amount reimbursed	Amount disallowed	Bills returned	Bills pending	Stage
Mizoram	60.55	22.80	2.11	6.12	29.53	Scrutiny/ Clarification.
Tripura	4.23	0.99	0.16	3.08	-	
Manipur	8.15	-	-	8.15	-	
Nagaland	3.63	-	-	3.63	-	
Sikkim	14.15	10.45	2.89	0.81	-	
Himachal Pradesh	55.55	35.18	0.94	7.56	11.87	Scrutiny/ Clarification
Jammu & Kashmir	44.20	14.08	6.16	23.96	-	
Lakshadweep	1.09	0.91	0.05	0.12	-	
Arunachal Pradesh	46.89	-	-	46.89	-	
Meghalaya	No claims submitted by State Government					
Andaman & Nicobar Islands	No claims submitted by State Government					
